

NATIONAL COMPANYLAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA - MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY—MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.11/10/HDB//2017
NAME OF THE COMPANY	Kamineni Steel & Power India Private Limited
NAME OF THE PETITIONER(S)	Kamineni Steel & Power India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. BALAMOUL)	R.P.	9849040395	1 Andrida
V. K. SAOIH-	Adv.	Indian Barks	Say oly

Counsel for Respondent(s):

•			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. BALA ONOULS	Ropa	9849840395	grand.
DR.S.V. RAMA KAISHWA	Adv. for Allanaha Baun	9848403691	Syn
B. Berseen Kumer	Adv-for ROB, BOM:	8610131712	Mony
N. Ram Babu	General Managa Bank of Nahalaphth pure	98665 17664	alcour?
D. Venkata Ramana	General	9920460970	army

B. Venkata Nahayana E. Ratan Kumar

99662 30438

K. Shashidhal.

Managing Director KSPL

9440019999

hDD-DD.

1. Venketesh CFO

KSPL 9963994906

Menhs'

S.K. chehwed

10B 9885526624

Their

Mis hout

Anothera Bank 9006193342 Hato.

The second second

1 1 1 1 1 1 1

Sl.No.1

CP No.11/10/HDB/2017

Date of order: 06.11.2017

In the matter of Kamineni Steel & Power India Pvt. Ltd

ORDER

Heard Shri C.B. Mouli, Learned RP, Shri V.K. Sajith, Learned Counsel for the Financial Creditor (Indian Bank), Dr. S.V. Rama Krishna, Learned Counsel (Allahabad Bank), Shri B. Praseen Kumar, Learned Counsel (IOB, BOM, CBI), Shri N. Ram Babu, General Manager (Bank of Maharashtra), Shri D. Venkata Ramana, General Manager (Indian Overseas Bank), Shri B. Venkata Narayana, AGM (Indian Overseas Bank), Shri E. Ratan Kumar, General Manager (Central Bank of India), Shri Y. Anil Kumar, Asst. General Manager, Central Bank of India, Ms. Renuka, Senior manager (Law), (Central Bank of India, Shri K. Sashidhar, Managing Director, KSPL, Shri P. Venkatesh, CFO, KSPL, Shri S.K. Chaturvedi, IOB and Shri Nishant, Andhra Bank.

Orders reserved. Interim Orders passed on 27.07.2017 will continue till final orders passed on the Company Petition.

Member (T)

(

Member (J)

bm

in the

.

.